

25/4/95

ten. No. S. Das Gupta, AM
ten. No. J. S. Phaliwal, TM

None for the applicant.
On the earlier 2 occasions also
none appeared on behalf of the
applicant. It appears that that the
applicant has lost interest in
pursuing this case. The case
is therefore dismissed in
default and for non-prosecution.

JM

Wf
AM